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SLP(C)No. 6159 OF 2004  
ITEM No.34

Court No. 9

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.6159/2004

(From the judgement and order dated 27/02/2004 in WP 1546/03  
of The HIGH COURT OF U.P AT LUCKNOW)

S.P.S.CHAUHAN

Petitioner (s)

VERSUS

VEER BHAN SINGH & ORS.

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for exemption from filing c/c of the impugned Judgment  
and exemption from filing O.T. )

Date : 30/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s) Mr. T.L. Vishwanath Iyer, Sr. Adv.  
Mr. Vipliv Sharma, Mr. Asheem Chandra, Advs.  
Mr. Shakil Ahmed Syed,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

List after summer vacation.

(R.K. DHAWAN)

(VEERA VERMA)COURT MASTER

COURT MASTER

